

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.03.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1722 of 2025 in Comp. App. (AT) No. ___ of 2025	Jignesh Mehta Vs. National Financial Reporting Authority	Devakinandan Singh
2.	I.A. No. 1726 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Daulat Ram Jain Vs. ASL Enterprises Ltd.	Anoop Prakash Awasthi
3.	I.A. No. 1727 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Lok Sewak Leasing & Investment Pvt. Ltd. Vs. GBL Chemical Ltd.	Raveena Paniker
4.	I.A. No. 1730 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Shyamji Construction Co. (Through. Anil Bhatia Authorized Representative) Vs. Dilip Buildcon Ltd.	Neeraj Kumar Sharma
5.	I.A. No. 1781 of 2025 in I.A. No. ___ of 2025 in Comp. App. (AT) (Ins) No. 1313 of 2024	IDBI Bank Ltd. Vs. Sodhamti R Gutte	Uma Chatterjee

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